

FORM G
INVITATION FOR EXPRESSION OF INTEREST

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS		
1.	Name of the corporate debtor	R R Infopark Private Limited
2.	Date of incorporation of corporate debtor	January 24, 1986
3.	Authority under which corporate debtor is incorporated / registered	RoC- Chennai
4.	Corporate identity number / limited liability identification number of corporate debtor	U65991TN1986PTC012598
5.	Address of the registered office and principal office (if any) of corporate debtor	RR Skyline, Ambattur Industrial Estate, Ambattur, Chennai- 600 058
6.	Insolvency commencement date of the corporate debtor	December 12, 2023
7.	Date of invitation of expression of interest	February 27, 2024
8.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	For details of eligibility write to ip.rr.infopark@gmail.com
9.	Norms of ineligibility applicable under section 29A are available at: 16	For norms of eligibility please write to RP at ip.rr.infopark@gmail.com
10.	Last date for receipt of expression of interest	March 14, 2024
11.	Date of issue of provisional list of prospective resolution applicants	March 19, 2024
12.	Last date for submission of objections to provisional list	March 24, 2024
13.	Date of issue of final list of prospective resolution applicants	March 28, 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	April 2, 2024
15.	Manner of obtaining request for resolution plan, evaluation matrix, information memorandum and further information	To be issued to Resolution Applicants included in the provisional list on submission of confidentiality agreement
16.	Last date for submission of resolution plans	May, 02, 2024
17.	Manner of submitting resolution plans to resolution professional	Physical submission at the office of the RP as per instructions contained in the Request for Resolution Plan
18.	Estimated date for submission of resolution plan to the Adjudicating Authority for approval	June 03, 2024
19.	Name and registration number of the resolution professional	Sujata Chattopadhyay IBBI/IPA-003/IP-N00044/2017-18/10353
20.	Name, Address and e-mail of the resolution professional, as registered with the Board	710, Mayuresh Cosmos, Sector 11, CBD Belapur, Navi Mumbai- 400 614 sujata@scassociates.co.in
21.	Address and email to be used for correspondence with the resolution professional	Sujata Chattopadhyay 710, Mayuresh Cosmos, Sector 11, CBD Belapur, Navi Mumbai- 400 614 ip.rr.infopark@gmail.com
22.	Further Details are available at or with	Sujata Chattopadhyay ip.rr.infopark@gmail.com
23.	Date of publication of Form G	February 27, 2024

Date: February 27, 2024

Place: Navi Mumbai

Sujata Chattopadhyay
Resolution Professional
IBBI/IPA003/IP-N00044/2017-18/10353
710, Mayuresh Cosmos, Sector 11,
CBD Belapur, Navi Mumbai- 400 614
For **R R Infopark Private Limited**